

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

25. C.P.(IB)/896(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **01.03.2023**.

NAME OF THE PARTIES: VIVEK OMPRAKASH ABROL
Vs.
VIBHUSAN ESTATES PRIVATE LIMITED

SECTION: 9 of IBC 2016

ORDER

Adv. Akshay Petkar a/w Mr. Pranav Shah appearing for the Financial Creditor and Mr. Sunny shah a/w. Mr. Viral Dilip Shukla, Ms. Priti shukla, Mr. Rudra dani, Advocates appearing for the Corporate Debtor are present through Virtual hearing. At the request of the Counsel for both sides, the matter is adjourned to **24.04.2023**.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

/z/